

थाने पर श्री जगदीश नारायण चौबे, जो कि अरेस्ट करके ले जाये जा रहे थे, भीड़ ने उन को छीन लिया और अभी वह पटना में हैं। ला एण्ड आर्डर क्या रहा जब भीड़ थाने पर आक्रमण करके और मैजिस्ट्रेट को गंडासे मार कर घायल करके लेकर चली गयी? मैं चाहता हूँ कि सरकार इस पर अविलम्ब वक्तव्य दे (व्यवधान)

MR. SPEAKER: I have not allowed any other Member.

श्री शंकर दयाल सिंह : अच्छा होता यदि माननीय सदस्य मेरी बात सुनते। इसलिये मैं कहना चाहता हूँ कि सरकार इस पर वक्तव्य दे या तो काल अटेशन मंजूर किया जाय। स्थिति बहुत गम्भीर है और जो आग वहां लगी हुई है वह भड़क सकती है, अग्नान्ति फैल सकती है, खास कर बंगाल जो कि बाईर पर पड़ता है, चिरकुडा में वहां के असामाजिक तत्व आ करके झगड़े पैदा करते हैं।

(iii) POWER CUT IN GUJARAT

MR. SPEAKER. Mr. Mavalankar, what do you want to say?

SHRI P. G. MAVALANKAR (Ahmedabad): Sir, I was saying that I am greatly agitated. I just cannot sit quiet. I wanted to say that in Ahmedabad today 60,000 textile workers are out of job and 33 mills are closed. The whole problem is that the ONGC workers are on a work-to-rule agitation for the last 23 days. The Minister of Petroleum only three days back said that he is hoping—still hoping after 23 days—that the agitation will end and the problem will be settled. The difficulty is that the supply of RFO (residuary fuel oil) to the Dhuvaran and Ahmedabad power plants has been stopped and the State Government has, therefore, imposed a 50 per cent. power cut in the whole of Gujarat, with the result that production has gone down to the extent of Rs. 2 crores every day and 2 lakh workers are daily out of job.

If this was a natural disaster or a mechanical fault, I could understand it. But it is a human error, and an avoidable error. The public sector management is responsible for this. I want, therefore, the Prime Minister to make an immediate statement and to intervene so that this unprecedented situation is not allowed to continue, normalcy is restored and a settlement made very soon.

(Interruptions)

MR. SPEAKER: I have not allowed any other Member, Mr. Deshmukh, I am very happy to see you here. Please sit down. I am not allowing any Member.

(Interruptions)

MR. SPEAKER: What is wrong with you, Mr. Shivaji Rao Deshmukh? You are speaking without my permission and you are taking the time of the House.

(Interruptions)

MR. SPEAKER: I do not agree. By writing to me earlier, you cannot speak now. I am not allowing.

(Interruptions)

MR. SPEAKER: I am not allowing any Member. It has become a regular thing.

(Interruptions)

MR. SPEAKER: I am not permitting you. I have not called anybody.

DEMANDS FOR GRANTS, 1973-74—  
Contd.

MINISTRY OF AGRICULTURE—CONTD.

MR. SPEAKER: Now, the time allotted to the debate on the Ministry of Agriculture was nine hours; the time taken already is nine hours and 35 minutes. I see that there are four or five Members still left. As so many have been allowed, I do not want to be hard on them. I will give them four to five minutes each, but not more than half an hour in all. So, after half an hour or so, the Minis-